

Immigration, the total number of Foreign Tourist Arrivals (FTAs) at Delhi Airport during 1st to 14th October, 2010 was 75606.

#### **Promotion of safe tourism**

†1814. SHRI JAI PRAKASH: Will the Minister of TOURISM be pleased to state:

(a) whether Government is aware of the fact that certain cases of sexual and child abuse regarding Indian tourism during the recently concluded Commonwealth Games in Delhi have come to the notice; and

(b) if so, the steps being taken by Government to promote the safe and honourable tourism in the country?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) 'Public Order' and 'Police' are State subjects as per the Seventh Schedule of the Constitution of India. As such, the prevention of crime, including crimes against tourists, child abuse, human trafficking etc., is primarily the responsibility of State Governments/Union Territories. Ministry of Tourism does not compile the data on such incidents.

(b) The Union Ministry of Tourism along with stakeholders has adopted the Code of Conduct for "Safe and Honourable Tourism" which is a set of guidelines to be voluntarily adopted by the stakeholders, primarily to encourage tourism activities to be undertaken with respect for basic rights like dignity, safety and freedom from exploitation of both tourists and local residents, in particular, women and children. A pledge to adhere by the tenets of "Safe and Honourable Tourism" was formally signed by the stakeholders on 27th September, 2010. Ministry of Tourism has also written a letter on 11th October, 2010 to all State Governments/Union Territory Administration, to take forward this initiative with active involvement of the official machinery as well as private sector and requesting them that awareness generation and training programmes be organized.

#### **Tourism infrastructure in Gujarat**

1815. SHRI NATUJI HALAJI THAKOR: Will the Minister of TOURISM be pleased to state:

(a) whether Government has assured the State Government of Gujarat to improve/upgrade its tourism infrastructure;

(b) if so, nature of assurance given and finance allocated or assured;

(c) whether Government proposes to give financial assistance to the State Government of Gujarat for developing its sea beaches; and

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†Original notice of the question was received in Hindi.